

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.156/93

Monday, this the 21st day of February, 1994.

SHRI N DHARMADAN, MEMBER(J)

SHRI S KASIPANDIAN, MEMBER(A)

KV Devassy,
Son of Late Varghese,
Kovattil, residing at
Railway Quarters No.49C-ERG,
Cochin-14, employed as Diesel Assistant,
Southern Railway, Trivandrum
in the Office of the Chief Train Examiner,
Southern Railway,
Ernakulam Junction.

- Applicant

By Advocate Mr Ashok M. Cherian

Vs.

1. The Divisional Personnel Officer,
Southern Railway,
Trivandrum.
2. Southern Railway represented
by its General Manager,
Madras.
3. The Railway Board represented by
its Secretary,
New Delhi.
4. Union of India represented by
General Manager,
Southern Railway,
Madras.

- Respondents

By Advocate Mrs Sumathi Dandapani

O R D E R

N DHARMADAN, MEMBER(J)

The applicant is a Diesel Assistant whose seniority on the basis of the recommendation of the Railway Recruitment Board was finalised in March 1990 but it has been revised in the year 1992 as per Annexure-All proceedings. That order of revision was challenged in OA-1642/92 and OA-1636/92. This Tribunal allowed these cases and quashed Annexure-All seniority list referred to therein.

2. In the light of the decision of this Tribunal in OA-1642/92 and OA-1636/92, the applicant's prayer has been allowed and the applicant cannot have any further grievance.

3. Hence unnder the above circumstances the OA is closed. There will be no order as to costs.

Dated, the 21st February, 1994.



(S KASIPANDIAN)
MEMBER(A)


21.2.94

(N DHARMADAN)
MEMBER(J)

TRS